

Notice issued to
Respondent on
22/6/94.

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29/6

Date:- 18.7.94 [Per H.S. Deshpande V.C.]

Mr. P.G. Zare for the
applicant. Application for condonation
of delay considered. No particulars
have been given how the limitation
is saved except saying that the
applicant was trying to get his
claim without approaching the
Honble C.A.T by approaching various
Railway authorities and Labour
Enforcement officer, Central Railway,
Nagpur. Learned counsel for the
applicant pointed out that the
applicant submitted bills in
duplicate from September '83 on
5.1.88 pursuant to the
instructions given by the DCS
Nagpur to Divisional Personnel
Officer, C.R. Nagpur. The reminders
to which reference has been made
are all of in the year 1988 and 1992.

Contd.